

DIVISION BENCH  
COURT - I

**P-102**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/197(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	SAMSKAR FINANCIAL SERVICES PRIVATE LIMITED VS RYTHM INFRA PROPERTIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance via video conference/physically**

For Financial Creditor

Mr. Anirudhya Dutta, Adv.

For Corporate Debtor

Mr. Anujit Mookharji, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter for arguments on **26.07.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)